

Residential Accommodation for Staff of Parliamentary Parties

1036. SHRI A. BALA PAJANOR: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the existing facilities for providing Government residential accommodation to staff working in the offices of the Parliamentary Parties and Groups;

(b) the criteria laid down for providing such accommodation; and

(c) whether Government propose to liberalise such facilities?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). Generally Government residential accommodation is made available to the staff of the recognised political parties in Parliament to the extent of 33 1/3 per cent of their total strength. However, political parties in Parliament having a strength of less than 50 members but recognised by the Speaker are allotted one set of rooms in Vithal Bhai Patel House. Normally, allotment made to them is a double suite or 2 single suites. Garages/servants quarters are also allotted on demand subject to availability.

(c) There is no such proposal.

Casual Labour working in Forest Department of Andaman and Nicobar Islands

1038. SHRI MANORANJAN BHAKTA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the number of Casual Mazdoors working in the Forest Department under Andaman and Nicobar Administration and how long they have been working giving yearwise break-up separately; and

(b) whether there is any proposal to bring them under regular scale of pay and if so, when?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). The information is being collected and the same will be laid on the Table of the Sabha.

Extension of Dairy Development under Operation Flood to Kerala

1039. SHRI VAYALAR RAVI:

SHRI RAMACHANDRA KADNAPPALLI:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Government have decided to extend the dairy development programme under the 'Operation Flood Phase II' to the State of Kerala; and

(b) if so, the main features of the scheme and progress made in its implementation?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) A proposal for implementation of a Project for Milk Production and Marketing in Kerala is under consideration.

(b) The main features of the scheme are as under:—

(i) Establishment of a feeder balancing dairy in a suitable location.

(ii) Expansion of existing Ernakulam Dairy Plant.

(iii) Programme for stimulating milk production through provision of improved inputs such as feed and fodder, artificial insemination and health facilities for the animals.

(iv) Programme for organisation of rural milk producers into co-operative societies for assuring a more remunerative price for the milk.